

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 646/2015

IN THE MATTER OF:

RRB Master Holding Ltd. & Ors.

.....Petitioners

SECTION : UNDER SECTION 391-394

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s):

For the OL, Delhi: Mr. Amish Tandon, Mr. Ajeyo Sharma, Advocates

For the RD (NR) Delhi: Mr. Manish Raj, Company prosecutor

ORDER

The Regional Director's report dated 13.07.2017 and reply to the Regional Director's report dated 31.07.2017 has now been located.

Official liquidator's report is also on record which has now been located.

Order reserved.

Sd-

(M.M. KUMAR)
(PRESIDENT)

Sd-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.01.2018
Vineet